

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

19


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/637/(IB)/2017
NAME OF THE PETITIONER(S) : RNB ARC DESIGN SYSTEMS
NAME OF THE RESPONDENT(S) : TRIVITRON HEALTHCARE PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	K. S. Srinivasan Sunder	Counsel for Respondent	K. S. Srinivasan 13/11/17
2.	Ganesh Kumar	Counsel for petitioner PCS	 13/11/2017

ORDER

Representative for Applicant present. Counsel for the Corporate Debtor filed vakalat. The same is taken on record and prayed for time to file counter. At request, time is enlarged. Put up on **24.11.2017 at 10.30 A.M.**

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MEMBER (TECHNICAL)
ghk

-sd-

MEMBER (JUDICIAL)